


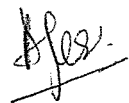
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 9.4.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTHKUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD AND 3 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R. Bharath Kumar	counsel for 2 nd respondent	
2)	A. Sthi Fernandes	counsel for petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Applicant prayed for an adjournment. At request, the matter is adjourned. Put up on **17.06.2019 at 10.30 A.M.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)